

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

**Original Application No.78/2010
This the 19th day of October 2010**

**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)**

Yogesh Chandra Gupta, aged about 51 years, son of Late Sri Ram Kumar Gupta, Resident of Type-II/117, Kendrachal Colony, Aliganj, Lucknow.

...Applicant.

By Advocate: Shri Raj Singh.

Versus.

1. Union of India through Secretary, Ministry of Information & Broadcasting , Shastri Bhawan, New Delhi.
2. Additional Director General, Publication Division, Suchana Bhawan, C.G.O. Complex, Lodhi Road, New Delhi.
3. Director, Publication Division, Ministry of Information & Broadcasting, Suchana Bhawan, C.G.O. Complex, Lodhi Road, New Delhi.
4. Deputy Director, Publication Division, Ministry of Information & Broadcasting, Suchana Bhawan , C.G.O. Complex Lodhi Road, New Delhi.

.... Respondents.

By Advocate: Shri G.K. Singh.

ORDER (Dictated in open Court)

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

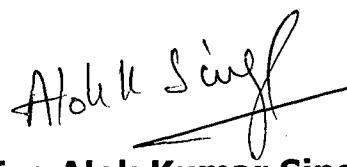
Concededly, the required order, which was to be passed consequently upon revocation of the suspension of the applicant, has already been passed on 13.10.2010. A photocopy of the order has been submitted by none other the applicant counsel himself. It may be kept on record.

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2. Learned counsel for applicant is satisfied with the fixation of pay as has been done by the order passed by Deputy Director, Publication Division, Ministry of Information & Broadcasting, New Delhi. On the last occasion as nobody was responding ^{for} ~~from~~ the respondents notice was issued to Respondent No.4 to appear in person before the Tribunal on the next date to explain the case of the respondents. But in view of the latest developments his personal presence is not required any more.

3. Having regard to above, the OA stands finally disposed of with the hope that the actual payment of the arrears, if any, shall be made within a reasonable period of time. No order as to costs.


(S.P. SINGH)
Member (A)


Justice Alok Kumar Singh
Member (J)

Amit/-